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## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

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PETITION NUMBER

APPLICATION NUMBER

: IND/692/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: B.H. DINESH KUMAR

NAME OF THE RESPONDENT(S)

: APOLLO MED SKILLS LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Md. Ashick

counsel for petitioner

## **ORDER**

Mr.Mohammed Ashick, Counsel for petitioner present and prayed time for filing an affidavit in compliance with the provisions of section 9(3)(b) of IBC 2016. At request, time is enlarged. Put up on 07.06.2017 at 02.30 p.m.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)